

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 850**

**TO BE ANSWERED ON DECEMBER 06, 2021**

**REDUCTION IN STAMP DUTY ON PROPERTY TRANSACTION**

**NO. 850.      SHRI SAMBHAJI CHHATRAPATI:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has recommended the State Governments and UT Administration to reduce stamp duty on property transaction to push real estate activities, generate more revenue and aid economic growth;
- (b) if so, the details thereof; and
- (c) the States and UTs which responded to the recommendation with the percentage of stamp duty reduction?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

(a) to (c) Yes, Sir. The Ministry of Housing and Urban Affairs had recommended to the State Governments and Union Territory (UT) Administrations to consider reduction in stamp duty rates on transaction of sale/purchase of immovable property for specific period of time to encourage the home buyers and sellers to expedite their transactions.

Many States/UTs responded positively by reducing the rates of stamp duty on transactions involving sale/purchase of immovable property. Exact details of reduction in stamp duty in various States/UTs is not centrally maintained.

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